

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03-12-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1188/2019
NAME OF THE PETITIONER(S) : NEW JOTHI MARKETING CORPORATION
NAME OF THE RESPONDENT(S) : SARAVANA STORES GOLD PALACE PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC 2016

(5)

[IBA/1188/2019]

ORDER

Ld Counsel Mr. Murugesh Kasivel for the Petitioner and Ld Counsel Ms.N.Fidelia Nelson for Respondent are present through video conferencing platform.

Counsel for the Petitioner states that the settlement was arrived at between the parties and a Memo of Settlement has been filed in the Registry on 03.12.2020 in SR No.3634. The same is taken on record.

Accordingly, the Application IBA/1188/2019 is **dismissed as settled out of Court.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

knp